

during the period April, 1955 to December, 1955; and

(b) the number of Hindustan Landmaster exported to foreign countries during the same period?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) A statement is attached. [See Appendix II, annexure No. 48.]

(b) There were no commercial exports during April-December 1955 of Hindustan Landmaster Cars.

EVACUEE PROPERTY

184. Shri Gidwani: Will the Minister of Rehabilitation be pleased to state:

(a) the number of evacuee properties so far auctioned;

(b) the number of such properties out of them which have been purchased by Displaced Persons in lieu of their claims;

(c) the number of cases in which possessions have so far been given; and

(d) the approximate time after which possession has been given after auction?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) 7978.

(b) 6131.

(c) 1773.

(d) About two months where the price is adjusted against a single claimant, who has no co-sharers and who has not taken rehabilitation benefits in other States. In many cases several claimants purchase a property together and in such cases it may take about four to six months. The time taken is even longer if these claimants have co-sharers in a number of different States.

INDIAN HIGH COMMISSIONER IN U.K.

185. Shri S. V. Ramaswamy: Will the Prime Minister be pleased to state:

(a) the expenditure incurred on the Indian High Commissioner's Office, London, in 1954-55; and

(b) if there has been a progressive increase in expenditure since 1951, the reasons therefor?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The expenditure on the Office of the High Commissioner for India in London is debited to different Grants controlled by various Ministries. In 1954-55, a total expenditure of Rs. 51,58,657 was incurred against the Grant controlled by the Ministry of External Affairs and includes expenditure on the main Chancery, Publicity Organisation, Legal Adviser's Department and Historical Adviser. In addition, it also includes miscellaneous expenditure on other items, e.g., Colonial Departmental charges, Foreign Service Probationers, Relief and Repatriation of Destitute Indians, Embassy of India, Dublin, and other miscellaneous expenditure.

(b) The corresponding figures relating to 1951-52, 1952-53 and 1953-54 are Rs. 53,96,640, Rs. 49,60,779 and Rs. 50,93,760 respectively. In 1952-53 there was some reduction in expenditure as compared to 1951-52 and this was mainly due to transfer of expenditure on the Office of the Economic Adviser, Medical Adviser and Education Department to Grants controlled by other Ministries and economy in expenditure on contingencies. The slight increase in expenditure during 1953-54 and 1954-55 as compared to the expenditure during 1952-53 is due to sanction of pay awards to local staff according to British Treasury Rules and drawal of normal increments.

BHILAI STEEL PLANT

186. Shri Kamath: Will the Minister of Iron and Steel be pleased to state:

(a) the total number of labourers, skilled and unskilled, employed at present on the Bhilai Steel Project;

(b) the wage scales prescribed for such labour;

(c) what percentage thereof has been recruited in Madhya Pradesh; and

(d) the personnel of the recruiting and selecting authority?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) As all the works are now being executed either by State

Government Departments or by Contractors, this information is not available.

(b) to (d). Do not arise.

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